

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

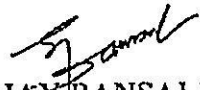
GENERAL NOTICE

Subject: Cancellation of Weekend Traffic Courts scheduled on 12 September 2026

Vide Notification No. 85/G-4/Genl.-I/DIIC dated 21.08.2026, the Second Saturday, 12 September 2026, has been declared as a Court Sitting Day for the Delhi District Courts.

In view of the above, it is informed that all Weekend Traffic Courts scheduled to be held on 12 September 2026 shall stand cancelled.

Accordingly, all challans scheduled for hearing/disposal on the said date will not be taken up. The concerned violators are required to reschedule their challans and book a fresh time slot for their disposal.


(SANJAY BANSAL)

District Judge/
Chairman (IT & Digitization),
Delhi District Courts.

52470-490
/IT Cell/ 2026

Dated: 24 AUG 2026

Copy forwarded for information and necessary action to:

1. The Worthy Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge Delhi/New Delhi.
3. Branch In-charges - Computer Branch, Central/New Delhi/Karkardooma/Saket/Dwarka/Rohini/RADC Court Complex, with a direction to upload the same on their respective websites and also to place the notice at prominent places for wide dissemination.


District Judge/
Chairman (IT & Digitization).
Delhi District Courts.